

tion of certain States/areas as "disturbed areas", declaring the insurgent groups as "unlawful associations", induction of Security Forces etc.

1984 Riots

1357. SHRIMATI BHAVNA CHIKHLIA:
SHRIMATI SHEELA GAUTAM:
SHRI RAMESHWAR FATDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the 1984 riot victims have demanded the waiving of interest on relief and rehabilitation assistance provided to them;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c): There is no proposal for waiving of interest on relief and rehabilitation assistance provided to the victims of 1984 riots pending in the Ministry of Home Affairs. However, request for waiving of interest on bank loans was received.

A Committee of officers was constituted to look into, among other things, the waiver of interest on bank loans taken by the victims of the 1984 riots. On the basis of the recommendations of the Committee, the Government decided to write off all bank loans where the principal was upto Rs. 25,000/- scale down the interest rate to 1% on the remaining loans upto 31 March 1992 and the repayment of balance amount to be spread over five years at the normal rate of interest. Necessary instructions were issued by the Government of India and the Reserve Bank of India.

LPG Agencies in Bihar

1358. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies functioning at present in Bihar;

(b) the number of LPG connections sanctioned during each of the last two years;

(c) whether the Government propose to open more LPG agencies in Bihar; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 1.10.1994, there were 165 LPG distributorships functioning in Bihar.

(b) During 1992-93 and 1993-94, 31905 and 8535 LPG connections respectively were released in Bihar.

(c) and (d): Proposals for setting up 29 LPG distributorships have been included in the current LPG Marketing Plan 1992-94 for Bihar.

[English]

Irrigation Project

1359. SHRI SOBHANADRESSWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of on-going major and medium irrigation projects in the country;

(b) the present stage of these projects;

(c) the original and latest estimated cost of these projects;

(d) the amount spent on these projects during the last three years;

(e) the amount proposed to be spent on these projects during the remaining period of the Eighth Five Year Plan; and

(f) the names of the projects which are likely to be spilled over to the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (f) Information is being collected and will be laid on the Table of the House.

[Translation]

Gas for Pipavav Power Project

1360. SHRI SHANKERSINGH VAGHELA:
SHRI KASHIRAM RANA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Gujarat had requested for supply of gas for Pipavav Power Project from Tapti High;

(b) if so, the action taken by the Union Government in this regard so far; and

(c) the time by which the above supply of gas is likely to be made available to the State?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) and (c) It has been decided to take Tapti Gas to Hazira to meet the existing commitments at Hazira and along the HBJ pipeline.

Border Fencing

1361. SHRI GUMAN MAL LODHA:
SHRI HARIN PATHAK:
SHRI JAGMEET SINGH BRAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of fencing and construction of roads along borders with different countries which have so far been completed and those which are yet to be completed, Sector-wise;

(b) the details of progress made in this regard during the current year Sector-wise;

(c) the estimated cost of these works and the expenditure incurred thereon so far;

(d) the amount allocated for this purpose during the current year, Sector-wise; and

(e) the time by which these works are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The following is the position on Indo-Bangladesh border and Indo-Pak border in this regard: